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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 62/10/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017**


Name of the Company: Well Pack Paper & Containers Ltd.

V/s.

K.Z. Leasing & Finance Ltd.

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
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2.	Ishan P. Shah	Advocate	Petitioner	
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ORDER

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Ishan Shah present for Corporate Debtor/ Applicant. None present for Respondent.

Proof of service of application on financial creditor filed.

Applicant is directed to serve notice of date of hearing along with copy of order and file proof of service.

List the matter on 04.08.2017 for objections of financial creditor and for hearing before admission.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of August, 2017.